COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 278 OF 2017 & IA NO. 731 OF 2017

Dated: 8th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Rattan India Power Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Ms. Ramni Taneja for R-2

Ms. Ranjitha Ramachandaran for R-3

Mr. Rajiv Shankar Dvivedi

for Intervener

<u>ORDER</u>

List the matter on <u>09.11.2017</u>.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vg